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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

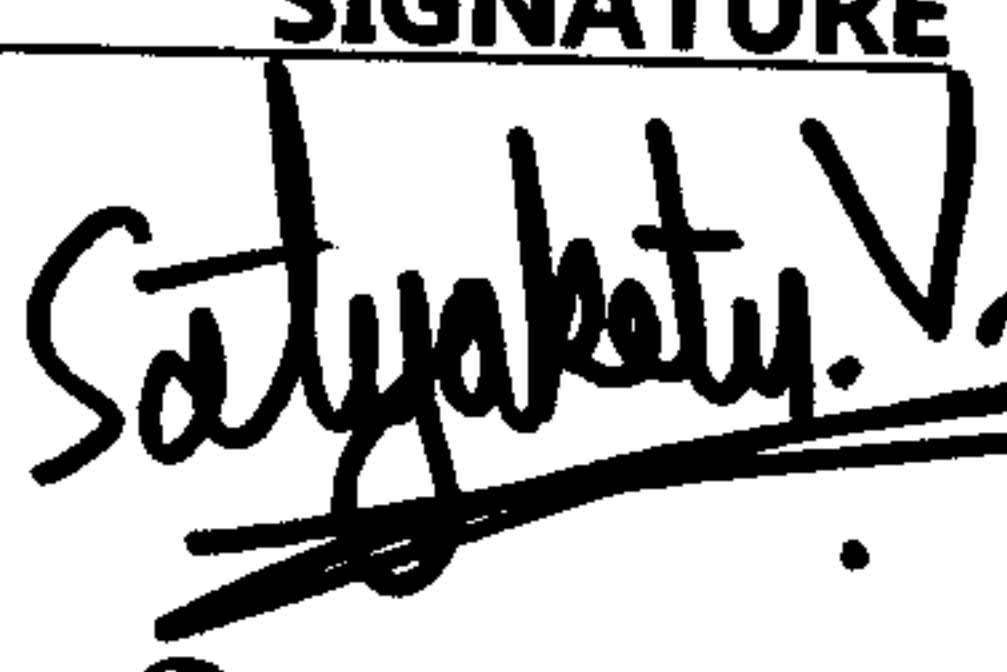


**IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: **Bhupendra Patel & Ors.**  
V/s.  
**Hotel Oasis (Surat) Pvt. Ltd. & Ors.**

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	<b>SATYAKETU PATEL</b>	<b>R-2</b>	<b>Self</b>	
2.	<b>HITESH BUCH</b>	<b>PCS</b>	<b>R2</b>	
	<b>DHIREN R. DAVE</b>	<b>PCS</b>	<b>Petitioner</b>	

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent no. 2. None present for other respondents.

It is represented by learned PCS for petitioner that appeal is pending before hon'ble NCLAT.

List the matter on 14.02.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 23rd day of January, 2018.